

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

LOK SABHA  
UNSTARRED QUESTION NO. †4870

TO BE ANSWERED ON FRIDAY 16<sup>th</sup> DECEMBER, 2016  
AGRAHAYANA 25, 1938 [SAKA]

**Illegal Exports**

†4870. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is aware that readymade garments from several States/UTs have been illegally exported;
- (b) if so, the details of such cases reported during the last three years, State/ UT-wise;
- (c) whether the said exports are being carried out in connivance with the Excise Inspectors/Officers; and
- (d) if so, the details thereof and the action taken or being taken against the guilty officers and excise inspectors so far?

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**  
**(SHRI SANTOSH KUMAR GANGWAR)**

(a) Yes Madam.

(b) The details are given in the **Annexure**.

(c) & (d) A few cases were reported wherein lower rank officers were found involved. Action has already been taken against the guilty, as per rules.

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**Annexure to Lok Sabha Unstarred Question No. 4870 for reply on  
16th December, 2016**

State/UT	Year	No. of cases of illegal exports of readymade garment detected
Maharashtra	2013-14	5
	2014-15	17
	2015-16	28
Kerala	2013-14	0
	2014-15	1
	2015-16	0
Karnataka	2013-14	0
	2014-15	0
	2015-16	1
Bihar	2013-14	11
	2014-15	20
	2015-16	12
West Bengal	2013-14	1
	2014-15	1
	2015-16	0
Tamil Nadu	2013-14	1
	2014-15	2
	2015-16	1
Delhi	2013-14	7
	2014-15	24
	2015-16	48
Gujarat	2013-14	0
	2014-15	1
	2015-16	2
Madhya Pradesh*	2013-14	2
Delhi*	2014-15	5
Delhi, Maharashtra, Madhya Pradesh and Punjab *	2015-16	16

\* Cases booked by DRI